


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP 22/16	Hearing	397/ 398	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Adv. for Petitioner	

Counsel for petitioner is present. Shri M.R. Narayan, Advocate, filed vakalat for R-1. Both the counsels are directed to proceed with the matter by filing written arguments and also to submit oral arguments if any.

List it on 21.07.2017.

  
MEMBER (J)

  
MEMBER (T)